

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

CIVIL APPEAL NO.10449/2016

THE STATE OF U.P. FINANCE
DEPARTMENT THROUGH SECRETARY & ANR.

APPELLANT(S)

VERSUS

OM PRAKASH TRIPATHI

RESPONDENT(S)

Date : 05-06-2024 This appeal was called on for hearing today.

CORAM : HON'BLE MR. JUSTICE PRASHANT KUMAR MISHRA
HON'BLE MR. JUSTICE K.V. VISWANATHAN
(Vacation Bench)

Mr. Sunil Murarka, Amicus Curiae

For Appellant(s) Mr. R K Raizada, Sr. A.A.G.
Mr. Harish Pandey, AOR

For Respondent(s)

UPON hearing the counsel the Court made the following
O R D E R

Today, the respondent is not appearing despite service of notice.

We have requested Mr. Sunil Murarka, learned counsel who is present in Court, to assist on behalf of the respondent. Mr. Sunil Murarka, learned counsel has agreed to assist the Court, therefore, he is appointed as Amicus Curiae in the matter. One set of paper books be supplied to Mr. Sunil Murarka, learned Amicus Curiae within a period of two weeks.

The name of Mr. Sunil Murarka, learned Amicus Curiae be shown in the cause list on the next date of hearing.

List the matter after four weeks.

(JAGDISH KUMAR)
COURT MASTER (SH)(POONAM VAID)
COURT MASTER (NSH)